A Brief Timeline of the Lok Pal Bill 1963 The idea of an ombudsman first came up in parliament during a discussion on budget allocation for the Law Ministry. 1966 The First Administrative Reforms Commission recommended the setting up of two independent authorities- at the central and state level, to look into complaints against public functionaries, including MPs. 1968-2011 The Lok Pal Bill was introduced in parliament 8 times but was not passed. The Commission to Review the Working of the Constitution (headed by Shri 2002 M.N. Venkatachiliah) recommended the appointment of the Lok Pal and Lokayuktas; also recommended that the PM be kept out of the ambit of the authority. 2005 The second Administrative Reforms Commission (chaired by Shri Veerappa Moily) recommended that office of Lok Pal be established without delay.

2011

bill.

The government formed a Group of Ministers, chaired by Pranab Mukherjee to

suggest measures to tackle corruption and examine the proposal of a Lok Pal

Source: PRS Legislative Research